

and 1941. He was detained for two years. He led the Harijan movement and was a prominent social worker. We deplore his death. Out of respect for his memory, I would ask you to stand up for a minute.

[Hon. Members then stood in silence for one minute.]

## PAPERS LAID ON THE TABLE

### ANTICIPATED SAVINGS DURING THE FINANCIAL YEAR 1959-60 AND PART 1960-61 AS A RESULT OF ECONOMY MEASURES TAKEN BY GOVERNMENT

THE PRIME MINISTER (SHRI JAWAHARLAL NEHRU): Sir, I beg to lay on the Table a statement showing the anticipated savings during the financial years 1959-60 and 1960-61 as a result of the economy measures taken by the Government during the quarters ended 31st March, 1960 (including supplementary information for the three previous quarters of 1959-60), 30th June, 1960 and 30th September, 1960. [Placed in Library. See No. LT-2786/61J.

### APPROPRIATION ACCOUNTS OF THE DEFENCE SERVICES FOR THE YEAR 1959-60 AND RELATED PAPERS

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, on behalf of Shri Morarji R. Desai, I beg to lay on the Table, under clause d) of article 151 of the Constitution, a copy each of the following papers: —

- (i) Appropriation Accounts of the Defence Services for the year 1959-60 and Commercial Appendix thereto. [Placed in Library. See No. LT-2789/61].
- (ii) Audit Report, Defence Services, 1961. [Placed in Library. See No. LT-2788/61].

### SIXTH ANNUAL REPORT OF THE HINDUSTAN STEEL LIMITED, RANCHI, FOR THE YEAR 1959-60 AND RELATED PAPERS

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): Sir, on behalf of Sardar Swaran Singh, I beg to lay on the Table a copy each of the following papers: —

- (i) Sixth Annual Report of the Hindustan Steel Limited, Ranchi, for the year 1959-60, together with the Auditors' Report and the Comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Hindustan Steel Limited for the year 1959-60.

[Placed in Library. See No. LT-2761/61 for (i) and (ii)].

### NOTIFICATION PUBLISHING CERTAIN ALTERATIONS IN SCHEDULE VI TO THE COMPANIES ACT, 1956.

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (3) of section 641 of the Companies Act, 1956, a copy of the Ministry of Commerce and Industry (Department of Company Law Administration) Notification G.S.R., No. 414, dated the 21st March, 1961, publishing certain alterations in Schedule VI to the said Act. [Placed in Library. See No. LT-2797/61].

### FOURTEENTH ANNUAL REPORT (1958) OF THE TRIPURA STATE BANK LIMITED, AGARTALA AND RELATED PAPERS

SHRI B. R. BHAGAT: I also beg to lay on the Table a copy each of the following papers: —

- (i) Fourteenth Annual Report and Statement of Accounts of the Tripura State Bank Limited, Agartala, for the year ended 31st December, 1958, together